Annexure – 7

Name of the corporate debtor: SQ Infrastructure Private Limited; Date of commencement of CIRP: December 18, 2023; List of creditors as on: January 29, 2024

List of operational creditors (Government dues)

(Amount in ₹)

Sr. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
1	Office of the Assistant Commissioner of State Tax(Mazgaon_605)	Department of Sales Tax(Goods and Service Tax), Government of Maharashtra	29.01.2024	6,86,72,747	6,86,72,747		No	0.00%	-	-	0.00	0.00	